

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 21341/2012

COMMISSIONER OF INCOME TAX & ANR.

Petitioner(s)

VERSUS

M/S DSL SOFTWARE LTD.NOW M/S DEUTSCHE SOTWARE LTD. Respondent(s)
WITHSLP(C) No. 8382/2013 (IV-A)
SLP(C) No. 2570-2571/2016 (IX)
SLP(C) No. 17053/2013 (IV-A)
SLP(C) No. 9144/2014 (IV-A)
SLP(C) No. 17223/2016 (IX)
SLP(C) No. 12098/2016 (IX)
SLP(C) No. 32565/2015 (IV-A)
SLP(C) No. 22405/2015 (IV-A)
SLP(C) No. 22411/2015 (IV-A)
SLP(C) No. 23304/2015 (IX)
SLP(C) No. 27942/2012 (IV-A)
SLP(C) No. 5376/2013 (IV-A)
SLP(C) No. 5375/2013 (IV-A)

Date : 11-09-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Mamta Saxena, Adv.
Ms. Anil Katiyar, AOR
Pritha Srikumar, AOR
Mr. B. Vijayalakshmi Menon, AOR

For Respondent(s)

Mr. A. Lakshminarayanan, Adv.
Mr. V. Balachandran, AOR
Ms. Anil Katiyar, AOR
Ms. Shivani Khandekar, Adv.
Ms. Kavita Jha, AOR
Pritha Srikumar, AOR
Ms. Yugandhra Pawar Jha, Adv.
Mr. Piyush Bhardwaj, Adv.
Mr. Kunal Verma, AOR
Ms. Pritha Srikumar Iyer, Adv.
Mr. Shujoy Mazumdar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 17223/2016

Sole respondent has been served but no one has put in appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules, however, alongwith the connected matter as and when becomes ready.

SLP(C) No. 12098/2016

Four weeks' time is granted to the sole respondent for filing counter affidavit.

List again on 24.10.2017.

Remaining matters

Deleted.

RAJESH KUMAR GOEL
Registrar